

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 785/2016

THE ASSESSING OFFICER, TEXTILES COMMITTEE

Appellant(s)

VERSUS

M/S. PREMIUM SUITING PVT. LTD. & ANR.

Respondent(s)

Date : 25-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Chirag M. Shroff, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete qua respondent No.2 but no one has entered appearance on his behalf.

Ld.counsel for the appellant shall file the affidavit of valuation with required court fee within four weeks, as a last chance.

List the matter again on 26.11.2018.

MANOJ JAIN
Registrar

SB